

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

**LOK SABHA  
STARRED QUESTION NO.11  
ANSWERED ON 04.12.2023**

**PERMISSION TO GRADE-1 DIABETIC STUDENTS IN CLASSROOM &  
EXAMINATION**

\*11. SHRI SYED IMTIAZ JALEEL:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware of the decision taken by the Maharashtra Education Department recently to permit students suffering from Type-1 Diabetes in grades I to XII to consume snacks and take medication in the classroom and also during examinations, considering them as part of the special needs (disabled) category, if so, the details thereof;
- (b) whether the Government has information on students being allowed to use devices such as Continuous Glucose Monitoring (CGM), Flash Glucose Monitoring (FGM) or insulin pumps during exams as communicated by the Education Department;
- (c) if so, the details thereof;
- (d) whether the Government endorses the provision that if a smartphone is being used for glucose monitoring, it should be kept with the teacher or invigilator only; and
- (e) if so, the details thereof?

**ANSWER**

**THE MINISTER OF EDUCATION  
(SHRI DHARMENDRA PRADHAN)**

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF THE LOK SABHA ADMITTED STARRED QUESTION NO. 11 FOR REPLY ON 04.12.2023 ASKED BY HON'BLE MP SHRI SYED IMTIAZ JALEEL REGARDING 'PERMISSION TO GRADE-1 DIABETIC STUDENTS IN CLASSROOM & EXAMINATION'.**

(a) to (e) Education is in the concurrent list of the Constitution and majority of the schools are under the domain of respective State and UT Governments. State and UT Governments are the appropriate Governments under the Right of Children to Free and Compulsory Education (RTE) Act, 2009.

The Government of Maharashtra vide Government Resolution dated 26.10.2023 permitted students suffering from Type-1 Diabetes in grades I to XII to consume snacks and take medication in the classroom and also during examinations. The students suffering from Type-1 Diabetes can avail these facilities on demand.

Para 22.24 of Resolution dated 26.10.2023 of Government of Maharashtra mentions that, if smartphone is being used for glucose monitoring then it must be kept with the teacher or invigilator.

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